

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/ BB/2017	-	For hearing	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. VIDUR NAIR
9486645312

RESPONDENT

Vidur Nair

2. SHANU JAIN.
7767091816.

PETITIONER.

Shanu Jain

Counsel for operational creditor is present. Counsel corporate debtor is also present.
Counsel for operational creditor requested for adjournment.

List it as a last chance on 14.03.2018.

Ashok
MEMBER (T)

Murali
MEMBER (J)